

1
**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 120/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: TVS Interconnect Systems Pvt Ltd.

V/s.

ORG Informatics Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|---|--------------------|-----------------------|------------------|
| 1. | Mr. Nandish Chudgar a/o Mr. Raheel Patel | Adv. | Petitioner | <u>Raheel</u> |
| 2. | i/b M/s. Nanavati Associates | | | |

ORDER

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel i/b Nanavati & Associates present Applicant/ Operational Creditor. None present for Respondent.

Proof of dispatch of copy of application on Respondent filed.

Applicant is directed to serve notice of date of hearing along with copy of order and file proof of service.

List the matter on 19.09.2017 for objections of Respondent, if any and for hearing before admission.

B. Neer 12-9-17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.